

**Northern Coalfields Limited
Khadia Area**

Compliance status of the directives given in the order issued by Hon'ble National Green Tribunal, New Delhi in the matter of OA no. 113/2020 (Ramesh Chandra Verma & Ors vs State of Uttar Pradesh), vide order dated 12.12.2022.

01. As directed in the order dated 23.08.2021 by Hon'ble National Green Tribunal, the compliance report of the suggested measures were submitted to oversight committee vide letter no. 3131 dated 15.10.2021 (Attached at Annexure-1), 3167 dated 24.11.2021 (Attached at Annexure-2) and 3295 dated 04.03.2022 (Attached at Annexure-3).
02. Further a meeting was taken by oversight committee constituted in the matter through Video Conferencing on 03.08.2022 and directed to submit the report for non-resumption of the construction of the remaining work of wharfwall and action taken to Regional Office, UP Pollution Control Board and District Administration.
03. As directed in the Video Conferencing held on 03.08.2022, a summary report has already been submitted vide letter no. KHD/GM/M/Env/UPPCB/22-23/3527 dated 05.08.2022 detailing about the hindrance caused by local villagers for construction of wharfwall under misinterpretation of increase in pollution and action taken (Attached at Annexure-4).
04. Various meetings were held between local villagers and NCL Management for arriving at a positive solution and also various communications were made to local authorities vide letter no. 2823 dated 06.03.2021, 2958 dated 06.06.2021, 3052 dated 30.08.2021, 3056 dated 02.09.2021, 3099 dated 04.10.2021 and 3172 dated 01.12.2021. Director (Technical / Project & Planning), NCL along with other officials of NCL also held meeting with District Magistrate, Sonbhadra on 31.08.2021 to pursue the matter, but the matter could not be resolved.
05. Meanwhile, as directed by Regional Officer, UPPCB, Sonbhadra and Sub-District Magistrate, Dudhi in the meeting held on 04.07.2021 among local villagers, NCL Management and District Authorities, a study has also been completed for "Scientific study of the air pollution impacts associated with the operationalization of Wharf-wall and pollution control/ mitigation measures to minimize pollution load".
06. However, due to delay in resolution of the problem, contractual agency repeatedly requested for foreclosure of the work on the ground of hindrance and overhead expenses.
07. In view of changing scenario, East Central Railway was approached to carry-out the balance work of Wharfwall.
08. Sr. Divisional Engineer, East Central Railway (ECR) **accepted** for carrying out **balance work** of Wharf-wall on 31.12.2021 as other works such as "Escape line for Engine with extension of bridge and construction of control room for weigh bridge and barrier at level crossing for making operationalization of wharf wall at Khadia Project" were already under their scope of work. After getting approval from competent authority, Rs. 51,27,208.55 deposited to ECR as 2% advance of estimated cost, vide DD No. 811025 dtd 07.01.22 and Rs. 25,12,33,219.14 has also been deposited to ECR (DD No. 057595 dtd 14.06.2022) for the purpose of construction of Escape line for Engine with extension of bridge and construction of control room for weigh bridge and barrier at level crossing along with balance work of Wharfwall for making operationalization of wharf wall at Khadia Project..
09. As deliberated at point no. 8, the balance work of construction of wharfwall was commenced by East Central Railway in the month of August 2022. Thus again the work of construction of wharfwall was resumed and is in progress.

10. The measures directed by Hon'ble National Green Tribunal vide order dated 23.08.2021 regarding plantation on Overburden dump, Water Sprinkling during construction, reuse of discharged water in construction and enforcement of Construction and Demolition Waste Rules, 2016 are being taken.
11. In view of the above, it is submitted that Khadia Project, NCL is sincerely working for construction of Wharfwall.


11/07/2023
General Manager
Khadia Area, NCL

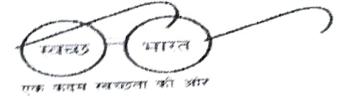

नॉर्दर्न कोलफील्ड्स लिमिटेड
खडिया परियोजना
(मिनिरत्न कंपनी)
(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Northern Coalfields Limited
Khadia Project
(A Miniratna Company)
(A subsidiary of Coal India Limited)



Office of General Manager



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

थाना-शक्तिनगर, जिला-सोनभद्र (उ०प्र०) पिन-231222/ Thana-Shaktinagar, Dist. Sonebhadra (U.P.) Pin- 231222
Phone: 05446- 232274, (FAX) 05446- 232274 Email: egm.khd@gmail.com, website : www.nclcil.in

Ref: NCL/KHD/GM/Min/Env/NGT/21-22/3131

Date: 15/10/2021

To,
Chairman,
Oversight Committee
NGT, UP, Lucknow

Subject:- Progress report/compliance status in OA No 113/2020

Ref.:- Order dated 23.08.2021 issued by Hon'ble NGT, New Delhi

Dear Sir,

In pursuance with order dated 23.08.2021 issued by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No. 113/2020 (Ramesh Chander Verma & Ors vs State of Uttar Pradesh), please find the compliance status of the directives given as tabulated below.

Sl. No.	Directive	Compliance Status
1	Plant more trees to mitigate the pollution caused by dust	Planting of trees / biological reclamation at finalized overburden dump is a continuous activity at Khadia Project of NCL and is being done through UP Forest Department, Renukoot Forest Division. In FY 2021-22, total 50,000 nos. of plant sapling have been planted on finalized OB dump (Copy of completion report is enclosed herewith)
2	During construction of Wharfwall, water sprinkling may be undertaken.	Agreed. During the construction of Wharfwall, water sprinkling will be done.
3	Water discharged in drain may be reused during construction.	Agreed. Water discharged during construction, if any, shall be reused in construction.
4	C&D waste management Rules be observed during the construction.	Agreed. Construction and Demolition Waste Management Rules, 2016 will be complied during construction of Wharfwall.

Yours faithfully,

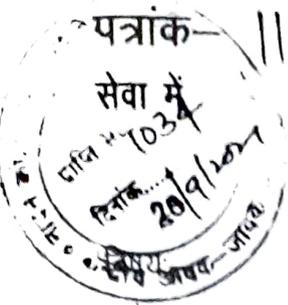
General Manager,
Khadia Area, NCL

Copy to:-

- (1) The Regional Officer, U.P. Pollution Control Board, H.No. 162, Uttar Mohal, Robertsganj (U.P.)
- (2) GM (Env) – NCL, Singrauli.

कार्यालय क्षेत्रीय वन अधिकारी, खड़िया प्रोजेक्ट, रेनुकूट वन प्रभाग, रेनुकूट (सोनभद्र)
दिनांक, सितम्बर 20, 2021

पत्रांक- // / खड़िया प्रो0 / 29



महा प्रबन्धक,
एन0सी0एल0 खड़िया परियोजना।

वृक्षारोपण वर्ष-2021-22 (वर्षाकाल-2021) में पौध रोपण कार्य पूर्ण किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय के क्रम में अवगत कराना है कि एन0सी0एल0 खड़िया परियोजना अन्तर्गत वृक्षारोपण वर्ष-2021-22 (वर्षाकाल-2021) में पौध रोपण कार्य निम्नानुसार कराया गया है -

क्र0स0	वृक्षारोपण क्षेत्र का नाम	क्षेत्रफल (हेक्टेयर में)	लक्ष्य	कुल रोपित पौध	रोपित प्रजातियों का विवरण
1	ओ0बी0 क्षेत्र वृक्षारोपण वर्ष-2021	20 हे0	50000	50000	कंजी, नीम, अर्कशिया, अरिकुलिसफार्मिस, बांस, सुबबूल, बकायन, चिलचिल, बोगनबेलिया, जंगलजलेबी, आदला, केसियाग्लूका, अमरुद, पेल्टोफोरम, कनेल, बेर, महुआ, शीशम, केसिया, स्यामिया, बेल, अनार इत्यादि।

अतः महोदय की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु रिपोर्ट प्रेषित है।

भवदीय

(Handwritten Signature)

(धीरेन्द्र कुमार मिश्र)

प्रभारी क्षेत्रीय वन अधिकारी

खड़िया प्रोजेक्ट रेंज

रेनुकूट वन प्रभाग, रेनुकूट-सोनभद्र

So(M)
Dy. Mg&(Env)

(Handwritten Signature)
5/11/20

नॉर्दर्न कोलफील्ड्स लिमिटेड
खडिया परियोजना
(मिनिरात्र कंपनी)



Northern Coalfields Limited
Khadia Project
(A Miniratna Company)
(A subsidiary of Coal India Limited)

(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Office of General Manager



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थाना-शक्तिनगर, जिला-सोनमद्र (उ०प्र०) पिन-231222/ Thana-Shaktinagar, Dist. Sonebhadra (U.P.) Pin- 231222
Phone: 05446- 232274, (FAX) 05446- 232274 Email: cgm.khd@gmail.com, website : www.nclcil.in

Date: - 24/11/2021

Ref: NCL/KHD/GM/Min/Env/NGT/21-22/3167

To,
Chairman,
Oversight Committee
NGT, UP, Lucknow

Subject:- Progress report/compliance status in OA No 113/2020
Ref.:- (1) Order dated 23.08.2021 issued by Hon'ble NGT, New Delhi
(2) Your office's mail dated 12.11.2021

Dear Sir,

In pursuance with order dated 23.08.2021 issued by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No. 113/2020 (Ramesh Chander Verma & Ors vs State of Uttar Pradesh) and subsequently your office's mail dated 12.11.2021, please find the compliance status of the directives given as tabulated below.

Sl. No.	Directive	Compliance Status
1	Plant more trees to mitigate the pollution caused by dust	Planting of trees / biological reclamation at finalized overburden dump is a continuous activity at Khadia Project of NCL and is being done through UP Forest Department, Renukoot Forest Division. In FY 2021-22, total 50,000 nos. of plant sapling have been planted on finalized OB dump (Copy of completion report is enclosed herewith).
2	During construction of Wharfwall, water sprinkling may be undertaken.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump , RCC Box culvert , wharfwall alongside existing railway track, earth filling work etc. Mobile sprinkling was done during the above construction and will also be done during further construction.
3	Water discharged in drain may be reused during construction.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump , RCC Box culvert , wharfwall alongside existing railway track, earth filling work etc. Water was used for sprinkling during the above construction and no water was discharged in drain.

4	C&D waste management Rules be observed during the construction.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump , RCC Box culvert , wharfwall alongside existing railway track, earth filling work etc. This work did not involve any kind of demolition. Also no waste was generated during the construction period. Construction and Demolition Waste Management Rules, 2016 is being complied and will be complied during further construction of Wharfwall.
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Yours faithfully,



**General Manager,
Khadia Area, NCL**

Copy to:-

- (1) The Regional Officer, U.P. Pollution Control Board, H.No. 162, Uttar Mohal, Robertsganj (U.P.)
- (2) GM (Env) – NCL, Singrauli.

नॉर्दर्न कोलफील्ड्स लिमिटेड
खडिया परियोजना
(मिनिराट्ना कंपनी)

(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Annexure-3

Northern Coalfields Limited
Khadia Project

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Office of General Manager



CIN- U10102MP1985GOI003160

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Phone: 05446- 232274, (FAX) 05446- 232274 Email: cgm.khd@gmail.com, website : www.nclcil.in

Date: ०५.०३.२०२२

Ref: NCL/KHD/GM/Min/Env/NGT/21-22/3295

To,
Chairman,
Oversight Committee
NGT, UP, Lucknow

Subject:- Progress report/compliance status in OA No 113/2020
Ref.:-(1) Order dated 23.08.2021 issued by Hon`ble NGT, New Delhi
(2)Your office`s mail dated 04.03.2022

Dear Sir,

In pursuance with order dated 23.08.2021 issued by Hon`ble National Green Tribunal, New Delhi in the matter of O.A. No. 113/2020 (Ramesh Chander Verma & Ors vs State of Uttar Pradesh) and subsequently your office`s mail dated 04.03.2022, it is for your kind acknowledgement that till date, only 66% work has been completed. Please find the compliance status of the directives given as tabulated below as on 04/03/2022.

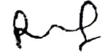
Sl. No.	Directive	Compliance Status
1	Plant more trees to mitigate the pollution caused by dust	Planting of trees / biological reclamation at finalized overburden dump is a continuous activity at Khadia Project of NCL and is being done through UP Forest Department, Renukoot Forest Division. In FY 2021-22, total 50,000 nos. of plant sapling have been planted on finalized OB dump (Copy of completion report is enclosed herewith).
2	During construction of Wharfwall, water sprinkling may be undertaken.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump, RCC Box culvert, wharfwall alongside existing railway track. earth filling work etc. Mobile sprinkling was done during the above construction and will also be done during further construction.
3	Water discharged in drain may be reused during construction.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump , RCC Box culvert, wharfwall alongside existing railway track, earth

		filling work etc. Water was used for sprinkling during the above construction and no water was discharged in drain.
4	C&D waste management Rules be observed during the construction.	The 66% completed work involve construction of retaining wall & drain wall along the adjacent overburden dump , RCC Box culvert, wharfwall alongside existing railway track, earth filling work etc. This work did not involve any kind of demolition. Also no waste was generated during the construction period. Construction and Demolition Waste Management Rules, 2016 is being complied and will be complied during further construction of Wharfwall.

Yours faithfully,


04/10/2022

**General Manager,
Khadia Area, NCL**



Copy to:-

- (1) The Regional Officer, U.P. Pollution Control Board, H.No. 162, Uttar Mohal, Robertsganj (U.P.)
- (2) GM (Env) – NCL, Singrauli.

नॉर्दर्न कोलफील्ड्स लिमिटेड
खड़िया परियोजना
(मिनिरातन कंपनी)
(कोल इण्डिया लिमिटेड की अनुषंगी
कंपनी)



Annexure-4

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Khadia Project
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(A subsidiary of Coal India Limited)



Office of General Manager



CIN- U10102MP1985GOI003160

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थाना-शक्तिनगर, जिला-सोनभद्र (उ०प्र०) पिन-231222/ Thana-Shaktinagar, Dist. Sonebhadra (U.P.) Pin- 231222

Phone: 05446- 232274, (FAX) 05446- 232274 Email: cgm.khd@gmail.com, website : www.nclcil.in

KHD/GM/M/Env./UPPCB//22-23/3527

Date: 05/08/2022

To,
Regional Officer,
UP Pollution Control Board,
H. No – 162, Uttar Mohal, Near Chandi Hotel,
Robertsganj, Sonebhadra. Pin – 231216

Sub: Summary report on the construction of Wharfwall at Khadia Project, NCL

Ref: - V.C. held on 03/08/2022 in the matter of O.A. no. 113/2020

Dear Sir,

As directed in the VC held on 03.08.2022 in the matter of O.A. no. 113/2020 (Ramesh Chander Verma & Ors. vs State of Uttar Pradesh), please find the desired details related with construction of wharfwall as below.

- Northern Coalfields Limited, Singaruli, a subsidiary of Coal India Limited is a major coal producing company and more than 90 % of coal is being dispatched to power sector, to meet the rising demand of electricity. During the month of July'2022, NCL has been the largest supplier of coal to power sector in the Country. Khadia Project, is one of the flagship project of the NCL producing 14 million tonne of coal, around 90 % of which is being dispatched to power sector only.
- Khadia Project** is equipped with Coal Handling Plants of 04 & 06 MTPA capacity for dispatch of coal to UPRVUNL through Merry-Go-Round arrangement (a derivative of rail transport). For the purpose of reduction in road transportation of **remaining coal**, to minimize the pollution associated with road dispatch and to decrease in traffic density, a **letter of award** was issued for "construction of Wharfwall & allied works" vide letter no. GM(C)/SGR/LoA-158/ETN-09/20-21/3777 dated 26.09.2020.
- Construction of wharfwall was started but local villagers created hindrance on 21.12.2020 under misinterpretation of increase in pollution and other local issues. Efforts were made to remove hindrance with the help of local police in the period of Decemebr'20 to February'21. It was also presented to local villagers that rail dispatch of coal is more ecofriendly than road dispatch and construction of wharfwall will result into better environmental scenario, but the matter could not be resolved. Thereafter matter was **apprised to District Magistrate, Sonebhadra, SDM, Dudhi and Regional Officer, UPPCB, Sonebhadra** in the period of March'21 to May'21 regarding benefits of wharfwall and proposed pollution control measures.
- A **meeting** was held with **local villagers** in presence of **SDM, Dudhi** and **RO, UPPCB, Sonebhadra** on 04.07.2021 for addressing the issue and Khadia Project presented proposed pollution control measures such as deployment of fixed fog cannons, truck mounted fog cannon, fixed water sprinklers, mobile water sprinklers and a curtain / barrier wall of 05 m height. In the meeting, it was advised by Regional Officer, UPPCB, Sonebhadra that a study may be conducted through any IIT and proposed pollution control measures may get authenticated, which

was also upheld by SDM, Dudhi. Further, in connection with the continued hindrance, Director (Technical / P&P), NCL Singrauli along with General Manager (Civil), NCL Singrauli & General Manager, Khadia Area met DM, Sonebhadra at Collectorate Office, Sonebhadra on 31.08.2021 and apprised that "Scientific study of the air pollution impacts associated with the operationalization of Wharf-wall and pollution control/ mitigation measures to minimize pollution load" is being undertaken **by IIT-BHU**, and requested to help in arriving at a positive solution.

- E. IIT-BHU submitted its study report on 28.11.2021 with recommendations of curtain wall of 05 m height, fixed water sprinkler system, mobile water sprinkler system and fixed fog cannon. However, due to delay in resolution of the problem, contractual agency requested for foreclosure of the work.
- F. Sr. Divisional Engineer, East Central Railway (ECR) **accepted** for carrying out balance work of Wharfwall on 31.12.2021 as other works such as "Escape line for Engine with extension of bridge and construction of control room for weigh bridge and barrier at level crossing for making operationalization of wharf wall at Khadia Project" were already under their scope of work. After getting approval from competent authority, Rs. 51,27,208.55 deposited to ECR as 2% advance of estimated cost, vide DD No. 811025 dtd 07.01.22 and Rs. 25,12,33,219.14 has also been deposited to ECR (DD No. 057595 dtd 14.06.2022) for the purpose of construction of Escape line for Engine with extension of bridge and construction of control room for weigh bridge and barrier at level crossing along with balance work of Wharfwall for making operationalization of wharf wall at Khadia Project. **The job is being undertaken** by ECR. Hindrance, if any, will be brought in the knowledge of District Administration.

In light of the above, it is submitted that Khadia Project has persistently tried to resolve the issue and construct the wharfwall. But due to delay in reaching the issue resolved, expression of inability of carrying out remaining work by contractual agency (due to delay) and later on acceptance of carrying out the balance work by ECR, **Khadia Project awarded the remaining construction work to ECR.**

It is pertinent to mention here that Khadia Project is also planning to adopt **advanced technique of dispatch of coal** through rail mode by construction of belt conveyor for transportation of coal to silo and rapid loading system (RLS) for unloading of coal into railway wagons. The RLS shall be constructed in about 02 years after award of the work. For the intermittent period, wharfwall will provide the rail dispatch facility to Khadia Project, NCL besides existing CHPs of 04 MTY and 06 MTY. The directives given by Hon'ble NGT in the matter of O.A. no. 113/2020 for construction of Wharfwall and recommendations given by IIT-BHU for operationalization of Wharfwall shall also be adhered to. As detailed above, Khadia Project is making all efforts to increase coal dispatch through rail mode and construction of wharfwall will result into reduction in pollution due to road transport and reduction in road traffic along with connectivity to upcountry power plants.

Submitted for kind perusal and further needful.

Yours faithfully,


05/08/2022
General Manager
Khadia Area, NCL


Copy for kind information:-

- (1) **District Magistrate, Sonebhadra**; in compliance with directive given in the VC held on 03.08.2022.

Distribution:-

- (1) General Manager (Civil), NCL Singrauli
(2) TS to D(T/P&P), NCL Singrauli
(3) Staff Officer (Civil), Khadia Area
(4) Staff Officer (Mining), Khadia Area